

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 599/252/ND/2018

In the matter of:

TCT Cargo and Travels Pvt. Ltd.
Vs.
ROC & Another.

....Appellant

....Respondent

Under Section: 252

Order delivered on 31.07.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant : Mr. Rajeev Sunaria
For the Respondent :

ORDER

None appears for the appellant. It is seen from the last two occasions and even today nobody appears for the appellant. Last chance is given to the appellant to appear on the next date of hearing, otherwise the matter will be dismissed for non-prosecution. List matter on 30.08.2018.

—SID—

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh